Ministry from State Government of Himachal Pradesh, which are being processed as per the prescribed procedure.

Shortcomings in MIS of MGNREGA

2200. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Management Information System (MIS) of MGNREGA has several shortcomings; and
- (b) if so, whether Government would put in place a framework for MIS by laying down minimum standards and accountability of the Ministry managing the system in consultation with all concerned stakeholders?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) and (b) NREGASoft was launched in the year 2006. Initially it was developed as an offline system, which with improvement in internet services was converted to an online system. The system is responsive to requirements from field and allows for customization accordingly including any shortcoming reported from stakeholder. This has led to building of a vast and robust database. A monthly meeting with State Nodal Officers is held on regular basis to review issues pertaining to MIS. A security audit of the system are undertaken on regular basis and any vulnerability reported by them is addressed immediately.

Houses sanctioned to women under Indira Awaas Yojana

2201. SHRI TIRUCHI SIVA: Will the Minister of RURAL DE VELOPMENT be pleased to state:

- the number of houses sanctioned to women under the Indira Awaas Yojana during the last two years and the current year, State-wise particularly in Tamil Nadu; and
- (b) the number of houses Government proposes to sanction during 2017-18 and 2018-19 and the proportion of such houses that would be sanctioned to women?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) Details indicating houses allocated to women under Indira Awaas Yojana (IAY) during the last two years State-wise, including Tamil Nadu are given in the Statement (See below).

IAY has been re-structured into Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) with effect from 1st April, 2016.

(b) There is no separate category to allocate physical targets for women under Pradhan Mantri Awaas Yojana- Gramin (PMAY-G). However, as per Framework for Implementation of the programme, allotment of houses shall be made jointly in the name of the husband and wife, except in the case of a widow/ Unmarried/Separated person. The State may also choose to allot the house solely in the name of the women. The State may also facilitate registration of land in the joint name of husband and wife.

The physical targets under PMAY-G for the year 2017-18 and 2018-19 are 67,39,003 housing units.

State-wise details of Houses sanctioned for Women under IAY during last two years

Sl. No. State		Houses sanctioned in FY			
		2014-15		2015-16*	
		Women	Husband and wife jointly	Women	Husband and wife jointly
1	2	3	4	5	6
1.	Andhra Pradesh	76330	0	58591	0
2.	Arunachal Pradesh	88	28	4	9
3.	Assam	57742	50872	46724	25681
4.	Bihar	205178	52532	132208	80451
5.	Chhattisgarh	14826	12734	15844	17724
6.	Goa	88	0	362	6
7.	Gujarat	24653	13541	6771	14653
8.	Haryana	596	191	9226	2988
9.	Himachal Pradesh	1227	2434	899	891
10.	Jammu and Kashmir	31	3	828	3188
11.	Jharkhand	10995	2123	16559	11297
12.	Karnataka	102726	O	106906	0
13.	Kerala	33946	12133	35783	18799
14.	Madhya Pradesh	13046	25482	24429	23166
15.	Maharashtra	1689	6033	23715	90443

Note: Figures for FY 2014-15 are as reported by States through MPR/MIS

Projects from J&K under PMGSY

2202. SHRI SHAMSHER SINGH MANHAS: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether it is a fact that funds are provided under PMGSY for construction of roads; and
 - $(b) \quad \text{if so, the number of projects in Jammu and Kashmir pending in the Ministry?} \\$

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) and (b) 'Rural Roads' is a State subject and Pradhan Mantri

^{*} Figures for FY 2015-16 are as reported by States on AwaasSoft as on 30.11.2016